GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.143 TO BE ANSWERED ON THE 2ND FEBRUARY. 2021

INELIGIBLE PM-KISAN PAYMENTS

143. SHRI DULAL CHAND GOSWAMI:

SHRI SANGAM LAL GUPTA:

SHRI DUSHYANT SINGH:

SHRI RAMDAS C. TADAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the amount of funds disbursed under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme along with the number of beneficiaries of the Scheme, State-wise;
- (b) whether undeserving beneficiaries have received payment from PM-KISAN transfers and these categories are 'ineligible farmers' and 'income-tax payee farmers', while eligible farmers have been left out;
- (c) if so, the reasons for such disbursal of funds along with the details of the amount disbursed to such beneficiaries;
- (d) the States to which such ineligible beneficiaries belong along with the number of details of the number of beneficiaries in such a state:
- (e) the steps taken by the Government to rescind such a transfer and the amount of money that has been recovered by the Government; and
- (f) the number of farmers of Katihar Parliamentary constituency in Bihar, Pratapgarh Parliamentary constituency of Uttar Pradesh and Wardha, Amravati and Nagpur of Maharashtra benefited under the Scheme and the number of people still deprived of the benefits of this scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The amount of funds disbursed under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme along with the number of beneficiaries of the Scheme, State-wise as on 22.01.2021 is placed at **Annexure-I**.

- (b) to (e): During the verification process, if it was found that an amount of Rs.2326.8846 crore was transferred to 40,48,049 ineligible beneficiaries including income tax payees. The state-wise list of such beneficiaries along with the amount transferred to them and the amount recovered is enclosed at **Annexure-2**. The list was also sent to the respective State Governments for rectification. The Union Government has issued a Standard Operation Guideline to identify such underserving beneficiary and recover amount from them.
- (f): The number of beneficiaries under the Scheme from the Districts of Katihar, Pratapgarh, Warda, Amravati and Nagpur are given below:

Katihar District, Bihar- 1,84,505 Pratapgarh District, Uttar Pradesh – 5,28,447 Wardha District, Maharashtra - 1,55,227 Amravati District, Maharashtra – 3,23,080 Nagpur District, Maharashtra – 2,00,507

The eligible beneficiaries are not deprived of the benefits of PM-KISAN as it is a continuous and ongoing Scheme, and as and when data of the eligible beneficiaries are received from the States, the requisite amount is transferred to the account of beneficiaries through Direct Benefit Transfer.

AnnexureI

State-wise details of funds disbursed under PM-KISAN Scheme

States	No. of Beneficiaries	Total Amount
		(All installments)
Andaman and Nicobar Islands	16,806	21,58,56,000
Andhra Pradesh	53,36,653	61,01,43,08,000
Bihar	77,59,965	75,47,08,92,000
Chandigarh	424	52,98,000
Chhattisgarh	30,03,570	27,52,05,64,000
Dadra and Nagar Haveli	10,715	9,23,38,000
Daman and Diu	3,692	3,26,98,000
Delhi	14,781	15,60,46,000
Goa	10,260	10,29,10,000
Gujarat	57,87,275	67,37,90,16,000
Haryana	18,99,862	22,46,29,70,000
Himachal Pradesh	9,30,624	11,64,14,72,000
Jammu and Kashmir	11,40,888	13,48,92,56,000
Jharkhand	25,50,499	20,14,98,78,000
Karnataka	53,96,762	58,29,40,22,000
Kerala	35,98,038	42,55,23,82,000
Ladakh	54	5,49,36,000
Lakshdweep	1,793	95,32,000
Madhya Pradesh	82,40,343	82,29,64,50,000
Maharashtra	1,09,73,713	1,19,29,39,86,000
Odisha	37,19,168	32,74,33,88,000
Puducherry	10,959	13,31,12,000
Punjab	23,33,597	26,73,26,56,000
Rajasthan	70,43,253	75,40,12,36,000
Tamilnadu	45,54,247	51,41,65,60,000
Telangana	38,37,902	47,28,64,30,000
The Dadra and Nagra Haveli and Daman		3,78,12,000
and Diu	105	
Uttar Pradesh	2,43,00,292	2,71,35,65,40,000
Uttarakhand	8,77,942	10,28,20,76,000
West Bengal	-	-
Total (1)	10,33,54,182	11,17,62,46,20,000
NORTH EAST STATES		
Arunachal Pradesh	93,204	84,77,66,000
Assam	27,18,605	22,72,09,36,000
Manipur	4,97,594	3,27,93,10,000
Meghalaya	1,81,218	1,52,07,14,000
Mizoram	1,47,329	1,25,27,88,000
Nagaland	2,06,111	2,18,59,36,000
Sikkim	6,201	6,02,10,000
Tripura	2,27,537	2,72,53,54,000
Total (2)	40,77,799	34,59,30,14,000
Grand Total (1+2)	10,74,31,981	11,52,21,76,34,000
	, ,- ,	, , , -1- 1

ANNEXURE – II

State	Total Ineligible Farmers	Total Amount Disbursed to Ineligible Beneficiaries (in Rs)	Total Amount Recovered (in Rs)
ANDAMAN AND NICOBAR ISLANDS	194	1820000	0
ANDHRA PRADESH	89074	578426000	8000
ARUNACHAL PRADESH	67	556000	0
ASSAM	581652	3772064000	4000
BIHAR	38783	342514000	70000
CHANDIGARH	30	328000	0
CHHATTISGARH	45648	285540000	56000
DELHI	664	6130000	0
GOA	747	5698000	0
GUJARAT	210490	2018020000	63068000
HARYANA	34823	364722000	102000
HIMACHAL PRADESH	12544	133482000	24188000
JAMMU AND KASHMIR	13022	116352000	16000
JHARKHAND	13901	109228000	2000
KARNATAKA	85420	785752000	2814000
KERALA	16481	172696000	874000
LADAKH	13	106000	0
LAKSHADWEEP	3	16000	0
MADHYA PRADESH	204437	1517278000	56538000
MAHARASHTRA	355443	2994958000	575084000
MANIPUR	1362	6000000	0
MEGHALAYA	27	152000	0
MIZORAM	361	1188000	0
NAGALAND	453	3756000	0
ODISHA	8790	46800000	0
PUDUCHERRY	296	3098000	0
PUNJAB	469978	3458486000	132000
RAJASTHAN	132663	910058000	8200000
SIKKIM	1	10000	0
TAMIL NADU	696989	3213198000	1585704000
TELANGANA	84568	569502000	6000
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	591	4848000	0
TRIPURA	767	8336000	0
UTTAR PRADESH	178398	1714788000	0
UTTARAKHAND	12472	122940000	794000
WEST BENGAL	0	0	0
Grand Total:	3291152	23268846000	2317660000
